

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007061/2022	SAIRAJ SATAPATHY VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	BALASORE TOWN /662 /2008 () //
2	BLAPL/0007062/2022	LINGARAJ NIMULIA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	JAIPATNA /350 /2021 () //
3	BLAPL/0007063/2022	PANKAJ LOCHAN PRADHAN VS STATE OF ODISHA	SATRUGHNA DASH(A) VS	MOTANGA /131 /2022 () //
4	BLAPL/0007064/2022	RANJIT JANI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	LANJIGARH /34 /2022 () //
5	BLAPL/0007065/2022	FIROZ @ SALMAN MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /80 /2020 () //
6	BLAPL/0007066/2022	BAIKUNTHASWAR PARAJA @ BULU VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE MAHILA /60 /2022 () //
7	BLAPL/0007067/2022	PRASANT BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PURI SADAR /78 /2022 () //
8	BLAPL/0007068/2022	SAMIR MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /38 /2020 () //
9	BLAPL/0007069/2022	SANTOSH KINDAL VS STATE OF ODISHA	RAGHUNATH BISWAL VS	CHITRAKONDA /100 /2021 () //
10	BLAPL/0007070/2022	MANOJ PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	JUJUMURA /90 /2022 () //
11	BLAPL/0007071/2022	SANTOSH MANDANGI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 () //

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12	BLAPL/0007072/2022	SUBIR BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /136 /2021 () //
13	BLAPL/0007073/2022	AJAY MISHRA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //
14	BLAPL/0007074/2022	ALOK PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	REAMAL /163 /2022 () //
15	BLAPL/0007075/2022	PRAMOD JENA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	TANGI (KHURDA) /217 /2022 () //
16	BLAPL/0007076/2022	DINABANDHU MOHARANA @ DANDU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	ODAGAON /124 /2019 () //
17	BLAPL/0007077/2022	KALIA @ KHIROJ KUMAR MAJHI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /109 /2022 () //
18	BLAPL/0007078/2022	JAGABANDHU MALLIK @ JAIYA VS STATE OF ODISHA	ARIJEET MISHRA VS	BINJHARPUR /296 /2022 () //
19	BLAPL/0007079/2022	GUPTESWAR SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA TOWN /323 /2021 () //
20	BLAPL/0007080/2022	KAILASH DIGAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PHULBANI SADAR /25 /2021 () //
21	BLAPL/0007081/2022	BIKASH MALLICK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /131 /2022 () //
22	BLAPL/0007082/2022	KABINDRA PRUSTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANANDAPUR /171 /2022 () //
23	BLAPL/0007083/2022	SULOCHANA BEHERA @ SULA BEHERA	RAJENDRA NARAYAN ROUT	BRAHMAGIRI /129 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007084/2022	AKSHYA KUMAR DHANPUL @ AMIT	RAJIB LOCHAN PATTNAIK	MALKANGIRI /212 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007085/2022	SANTOSH KUMAR DASH @ SANTOSH KUMAR DAS	SANJAY KUMAR PRADHAN	GOPALPUR /107 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007086/2022	TURLU JANI @ RAJ	ANIRUDHA DAS	KOSAGUMUDA /43 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007087/2022	BASANTA SAHU	RAGHUNATH SINGH	NILGIRI /205 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007088/2022	MILU NAYAK	SUCHIT KUMAR NAYAK	BHARATPUR PS /194 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007089/2022	UMAKANTA ACHARYA	BIKRAM CHANDRA GHADEI	KUMBHARAPARA /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007090/2022	BAPUNU @ ASISH KUMAR MALIK	PANCHANAN PANIGRAHI	KAPTIPADA /314 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007091/2022	DAINU HARIJAN	ANIRUDHA DAS	KOSAGUMUDA /43 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007092/2022	RAJESH KUMAR SETHI @ RAJESH SETHI	SUBHANKAR ROUT	BHOGRAI /91 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007093/2022	PINTU SAHU	SANTOSH KUMAR MAHANTY	KABISURYANAGAR (KODALA) /173 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007094/2022	TIKINA @ PURNA CHANDRA PARIDA	AKSHAYA KUMAR SAHOO	CHANDAPUR /71 /2022
		VS	VS	()

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35	BLAPL/0007095/2022	STATE OF ODISHA PRADEEP MAJHI VS	BASANTA KUMAR DAS VS	// MOHANA /71 /2022 ()
36	BLAPL/0007096/2022	STATE OF ODISHA MONA PORAJA VS	SUSANTA KUMAR BARAL VS	// MACHHKUND /11 /2022 ()
37	BLAPL/0007097/2022	STATE OF ODISHA SEBA BAGHSINGH VS	MAHES DAS VS	// CHANDRAPUR /33 /2019 ()
38	BLAPL/0007098/2022	STATE OF ODISHA GOLU @ SHANKAR SAHU VS	BINI MISHRA VS	// BOLANGIR TOWN /94 /2017 ()
39	BLAPL/0007099/2022	STATE OF ODISHA MANHUNTA DIGAL @ MAHUNTA DIGAL VS	SATYA RANJAN MULIA VS	// BALLIGUDA /6 /2022 ()
40	BLAPL/0007100/2022	STATE OF ODISHA BALLI KHILLA VS	PRANAYA KUMAR DASH VS	// KALIMELA /29 /2018 ()
41	BLAPL/0007101/2022	STATE OF ODISHA PUSPA DHOJA KANHAR VS	SUSANTA KUMAR BARAL VS	// TIKABALI /63 /2021 ()
42	BLAPL/0007102/2022	STATE OF ODISHA TULU SENAPATI VS	AKSHAYA KUMAR SAHOO VS	// CHANDAPUR /71 /2022 ()
43	BLAPL/0007103/2022	STATE OF ODISHA RAJA @ CHANDANESWAR NAYAK VS	SUSANTA KUMAR BARAL VS	// BADACHANA /302 /2021 ()
44	BLAPL/0007104/2022	STATE OF ODISHA DURYODHAN LUHA VS	SUSANTA KUMAR SAHU VS	// AINTHAPALI /262 /2022 ()
45	BLAPL/0007105/2022	STATE OF ODISHA DOLAMANI SALMA @ SADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// CHARMAL /90 /2022 () //

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46	BLAPL/0007106/2022	S.MANGALA DORA VS STATE OF ODISHA(HOME)	JUGALA KISHORE PANDA VS	PATTAPUR (ASKA) /302 /2020 () //
47	BLAPL/0007107/2022	TAPAS MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	// /0 () //
48	BLAPL/0007108/2022	LOKANATH DIGAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALLIGUDA /6 /2022 () //
49	BLAPL/0007109/2022	FAKIRA NAIK @ FAKIRA MOHAN NAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	KULIANA /44 /2020 () //
50	BLAPL/0007110/2022	SK. NAJIM @ SK. NIJAM VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHILA P.S. BUXIBAZAR /72 /2022 () //
51	BLAPL/0007111/2022	SK.SABJAN VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /21 /2021 () //
52	BLAPL/0007112/2022	NANDU @ BIRENDRA KUMAR SAHU VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /85 /2021 () //
53	BLAPL/0007113/2022	SANGRAM PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /85 /2021 () //
54	BLAPL/0007114/2022	TUKUNA SWAIN VS STATE OF ODISHA	DEBASIS SARANGI VS	KABISURYANAGAR (KODALA) /29 /2021 () //
55	BLAPL/0007115/2022	KARTIKA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /175 /2022 () //
56	BLAPL/0007116/2022	CHANDRA BESERA VS STATE OF ODISHA	SALAUDDIN KHAN VS	PARJANG /328 /2022 () //
57	BLAPL/0007117/2022	NARESH UTHANSINGH	AMULYA RATNA PANDA	BAMUNIGAM /49 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007118/2022	AKHYA PANDY @ PAPU @ AKHYA KUMAR PANDEY @ SRINIPA PANDIK	SUSANTA KUMAR BARAL	PIPLI /9 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007119/2022	KABI CHANDRA MALLICK	SUSANTA KUMAR BARAL	NIALI /21 /2017
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007120/2022	PRADIPTA ROUT	SURESH KUMAR JENA	JENAPUR /90 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007121/2022	DOLA BEHERA	PRAKASH KUMAR BEURA	BANKI /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007122/2022	SATYABAN SWAIN	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA(HOME)		//
63	BLAPL/0007123/2022	RAJESH KUMAR NAYAK	ASHWINI KUMAR DAS	BANARAPAL /217 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0007124/2022	CHAND @ SK. SAMSUDDIN @ SK. SAMSUDDIN	AMLAN SHAKTI PAUL	JATNI P.S. /253 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0007125/2022	SANKET MISHRA	SUNIL KUMAR PANDA	ATTABIRA /212 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0007126/2022	SURAJ PRASAD	BIJAYA KUMAR RAGADA	ORIENT /180 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0007127/2022	GHANA @ SATRUGHAN NAG	CHANDANA MISHRA	TITILAGARH /363 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0007128/2022	MONTY @ CHANDRAKANTA NAG	SUNIL KUMAR PANDA	HIRAKUD /20 /2022
		VS	VS	()

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69	BLAPL/0007129/2022	STATE OF ODISHA SHIVAM KUMAR DUBEY VS	BIJAYA KUMAR RAGADA VS	// BELPAHAR /101 /2022 ()
70	BLAPL/0007130/2022	STATE OF ODISHA PATAR PURTY VS	DEBASIS MISHRA VS	// PATNA /180 /2020 ()
71	BLAPL/0007131/2022	STATE OF ODISHA RABINDRA SAHOO VS	PRASANTA KUMAR SAHOO VS	// ODAGAON /62 /2022 ()
72	BLAPL/0007132/2022	STATE OF ODISHA MANGRA ORAM VS	ALOK KUMAR PANDA VS	// CHANDIPOSH PS /23 /2022 ()
73	BLAPL/0007133/2022	STATE OF ODISHA MADHABA BEHERA VS	JUGALA KISHORE PANDA VS	// MOHANA /62 /2021 ()
74	BLAPL/0007134/2022	STATE OF ODISHA PRAKASH CHAND VS	JUGALA KISHORE PANDA VS	// MATHILI /21 /2020 ()
75	BLAPL/0007135/2022	STATE OF ODISHA (HOME) BISHNU @ SANTOSH KUMAR NAIK VS	ARUN KUMAR DAS-1 VS	// DHENKANAL SADAR /161 /2022 ()
76	BLAPL/0007136/2022	STATE OF ODISHA KANHU CHARAN NAIK VS	J.N.PANDA VS	// LANJIGARH /34 /2022 ()
77	BLAPL/0007137/2022	STATE OF ODISHA LAXMIDHAR BEHERA VS	SANJIT MISHRA VS	// KHALLIKOTE /347 /2022 ()
78	BLAPL/0007138/2022	STATE OF ODISHA GAUTAMA PRADHAN VS	SAROJ RANJAN SUBUDHI VS	// SARANGADA /59 /2022 ()
79	BLAPL/0007139/2022	STATE OF ODISHA KANHU DAS VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// BARANGA /60 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0007140/2022	MOHAN @ BRADI BIUSIKA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	CHANDRAPUR /10 /2011 () //
81	BLAPL/0007141/2022	JAMIRUDDIN KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHADRAK RURAL /328 /2022 () //
82	BLAPL/0007142/2022	PRADEEP @ DEBEN KUMAR PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /180 /2020 () //
83	BLAPL/0007143/2022	SANTOSH KUMAR DEHURI @ SANTOSH DEHURY VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	PHIRINGIA /59 /2021 () //
84	BLAPL/0007144/2022	KALU CHARAN GOUDA VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
85	BLAPL/0007145/2022	MINA PALKA VS STATE OF ODISHA	BISWA RANJAN MAHARATHA VS	CHANDRAPUR /7 /2009 () //
86	CMAPL/0000305/2022	RAJENDRA PRASAD PANDA VS STATE OF ODISHA	ADV. VS	// () //
87	CMAPL/0000306/2022	BISHNU CHARAN NAYAK VS STATE OF ODISHA	ADV. VS	// () //
88	CMP/0000654/2022	MAHESWAR MUDULI VS SUDARSAN PANDA	SAROJ KUMAR PADHI VS	// ADJ, CIVIL JUDGE (JR.DIVN.), BARAMBA(Cuttack) CS/0000047/2007
89	CMP/0000655/2022	M/S SASU BAHU SALT FACTORY, BALASORE VS THE COLLECTOR, BHADRAK	UMESH CHANDRA PATNAIK VS	// () //
90	CMP/0000656/2022	PRAMOD CHANDRA ROUT @ PRAMOD ROUT VS GOLAPI DEI	AKASH KUMAR PATTAJOSHI VS	// () //
91	CMP/0000657/2022	SWARNALATA MUKHI	RAJEET ROY	//



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		VS	VS	0
92	CMP/0000658/2022	BASANTI BAILARSINGH SUDARSHAN BEHERA	MAHESWAR MOHANTY	//
		VS	VS	0
93	CONTC/0004696/2022	BANSIDHAR PARIDA SUBHASHREE PARIDA	ADV	//
		VS	VS	0
94	CONTC/0004697/2022	BISHNUPADA SETHI, I.A.S. BIBEKANANDA SAHOO	ADV	//
		VS	VS	0
95	CONTC/0004698/2022	VIR VIKRAM YADAV, I.A.S. PRASANTA KUMAR BEURIA	ADV	//
		VS	VS	0
96	CONTC/0004699/2022	VIR VIKRAM YADAV, I.A.S. SOMANATH SAHU	ADV	//
		VS	VS	0
97	CONTC/0004700/2022	ASSHOK K.K.MEENA, PRINCIPAL SECY., PR AND DW DEPT. NABIN KISHORE MOHANTA	ADV	//
		VS	VS	0
98	CONTC/0004701/2022	VINEET BHARADWAJ, COLLECTOR AND D.M.,MAYURBHANJ PABANI BEHERA	ADV	//
		VS	VS	0
99	CONTC/0004702/2022	BISHNUPADA SETHY, PRINCIPAL SECY., S AND ME DEPT. RABINARAYAN NAYAK	ADV	//
		VS	VS	0
100	CONTC/0004703/2022	VISHAL K.DEV,PRINCIPAL SECY., FINANCE DEPT. AMIYA RANJAN SINGH	ADV	//
		VS	VS	0
101	CONTC/0004704/2022	ANU GARG, I.A.S. AMULYA KUMAR TRIPATHY	ADV	//
		VS	VS	0
102	CONTC/0004705/2022	ASHOK KUMAR KALUARAM MEENA, I.A.S. AMULYA KUMAR TRIPATHY	ADV	//
		VS	VS	0

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103	CONTC/0004706/2022	ASHOK KUMAR KALUARAM MEENA, I.A.S. SWARNALATA NAYAK VS	ADV VS	// // 0
104	CONTC/0004707/2022	BISHNUPADA SETHI, I.A.S. SWAGATIKA BHOI VS	ADV VS	// // 0
105	CONTC/0004708/2022	BISHNUPADA SETHI, I.A.S. BADRI NARAYAN RAY VS	ADV VS	// // 0
106	CONTC/0004709/2022	SHARAT KUMAR MAJHI, CONTROLLER OF EXAMINATIONS, UTKAL UNIVERSITY, VANI VIHAR, BBSR BADRI NARAYAN RAY VS	ADV VS	// // 0
107	CONTC/0004710/2022	CHAKRABORTYSINGH RATHORE, I.A.S BADRI NARAYAN RAY VS	ADV VS	// // 0
108	CONTC/0004711/2022	ROHIT PUJARI, STATE APPRLATE AUTHORITY AND MINISTER H.E DEPT. BADRI NARAYAN RAY VS	ADV VS	// // 0
109	CONTC/0004712/2022	DR. SASWAT MISHRA, I.A.S. BADRI NARAYAN RAY VS	BIJAYA KUMADVAR BEHERA 1 VS	// // 0
110	CONTC/0004713/2022	COMMNR., CUM. SECY., S AND ME DEPT. BADRI NARAYAN RAY VS	ADV VS	// // 0
111	CONTC/0004714/2022	DR.SABITA HARICHANDAN, OES 1,REGIONAL DIRECTOR OF EDU.,BBSR BHARATI CHOUDHURY VS	ADV VS	// // 0
112	CONTC/0004715/2022	SASWAT MISHRA, PRINCIAPL SECY., COMMNR., H.E DEPT. SUBRAT KUMAR SAHOO VS	ADV VS	// // 0
113	CONTC/0004716/2022	R.K.SHARMA, I.A.S. PRIYARANJAN BARIK VS R.K.SHARMA, I.A.S.	ADV VS	// // 0 //

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114	CONTC/0004717/2022	SUSHREESANGITA PATI VS R.K.SHARMA, I.A.S.	ADV VS	// 0 //
115	CONTC/0004718/2022	AKHILA KUMAR NAIK VS R.K.SHARMA, I.A.S.	ADV VS	// 0 //
116	CONTC/0004719/2022	BIMAL KUMAR PATEL VS P.K.MOHAPATRA, I.A.S.	ADV VS	// 0 //
117	CONTC/0004720/2022	MAMATA KUMARI PADHI VS DR.Y.VIJAY, I.A.S.	ADV VS	// 0 //
118	CONTC/0004721/2022	SATYABADI PANDA VS SUPERINTENDING ENGNR., PHULBANI	ADV VS	// 0 //
119	CONTC/0004722/2022	SATYABADI PANDA VS SUPERINTENDING ENGNR., PHULBANI	ADV VS	// 0 //
120	CONTC/0004723/2022	BENUDHAR BISWAL VS ADDL. CHIEF SECY.,HOME DEPT.	ADV VS	// 0 //
121	CONTC/0004724/2022	NIRANJAN DALAI VS COMMNR CUM SECY., H AND UD DEPT.	ADV VS	// 0 //
122	CONTC/0004725/2022	NIRMAL NAIK VS COMMNR.,CUM SECY., H AND UD DEPT	ADV VS	// 0 //
123	CONTC/0004726/2022	SUKANTI MUKHI VS DIRECTOR, MUNICIPAL ADMINISTRATION AND EX OFFICIO CUM ADDL. SECY, H AND UD DEPT	ADV VS	// 0 //
124	CONTC/0004727/2022	PADMAN MALI VS V.MATHIVATHAN, I.A.S.	ADV VS	// 0 //
125	CONTC/0004728/2022	SUDESHNA KUMARI SASMAL	ADV	//

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		VS	VS	0
126	CONTC/0004729/2022	BISHNUPADA SETHI, I.A.S KHALI PANDA	ADV	//
		VS	VS	0
127	CONTC/0004730/2022	BISHNUPADA SETHI, I.A.S LOKANATH SAHU	ADV	//
		VS	VS	0
128	CONTC/0004731/2022	BISHNUPADA SETHI, I.A.S ANUSUYA SAMAL @ ROUT	ADV	//
		VS	VS	0
129	CONTC/0004732/2022	BISHNUPADA SETHI, I.A.S SUSANTA KUMAR SAHU	ADV	//
		VS	VS	0
130	CONTC/0004733/2022	BISHNUPADA SETHI, I.A.S DEEPAK DAS	ADV	//
		VS	VS	0
131	CONTC/0004734/2022	BISHNUPADA SETHI, I.A.S SARADA CHANDRA BISSOYI	ADV	//
		VS	VS	0
132	CONTC/0004735/2022	BISHNUPADA SETHI, I.A.S SABITA SAMANTRAY	ADV	//
		VS	VS	0
133	CONTC/0004736/2022	BISHNUPADA SETHI, I.A.S HARISH CHANDRA MEHER	SUKANTA KUMAR MISHRA	//
		VS	VS	0
134	CONTC/0004737/2022	BISHNUPADA SETHI, I.A.S ANIL KUMAR SETHI	ADV.	//
		VS	VS	0
135	CONTC/0004738/2022	VIR VIKRAM YADAV, IAS AMULYA TARA	ADV	//
		VS	VS	0
136	CONTC/0004739/2022	ANU GARG, I.A.S. SUKANTA KUMAR SETHY	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0004740/2022	VISHAL KUMAR DEV, I.A.S. APARNA PANDA VS	ADV VS	// // 0
138	CONTC/0004741/2022	SASWAT MISHRA, I.A.S. VIJAYALAKSHMI DAS VS	SOBHAN PANIGRAHI VS	// // 0
139	CONTC/0004742/2022	BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT. KSHETRABASI NAYAK VS	ADV VS	// // 0
140	CONTC/0004743/2022	ANU GARG, I.A.S. AJAY KUMAR DALAI VS	ADV VS	// // 0
141	CONTC/0004744/2022	BISHNUPADA SETHI, I.A.S. MANAS RANJAN SAHU VS	ADV VS	// // 0
142	CONTC/0004745/2022	VISHAL DEV, I.A.S. SANTOSH KUMAR BARAL VS	ADV VS	// // 0
143	CONTC/0004746/2022	SATYA RANJAN SAHOO, DIRECTOR SECONDARY EDU. SANJUKTA SAHU VS	ADV VS	// // 0
144	CONTC/0004747/2022	BISHNUPADA SETHI, I.A.S. DIGAMBAR RANA VS	ADV VS	// // 0
145	CONTC/0004748/2022	BISHNUPADA SETHI, I.A.S. S.NAGAMANI VS	ADV VS	// // 0
146	CONTC/0004749/2022	BISHNUPADA SETHI, I.A.S. RAJ KISHORE DAS VS	S.RATH VS	// // 0
147	CONTC/0004750/2022	ANU GARG, I.A.S. PRASANTA KUMAR DAS VS	BIGYAN KUMAR SHARMA VS	// // 0
		ANU GARG, PRINCIPAL SECY., W.R. DEPT.		//

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	CONTC/0004751/2022	M/S PABITRA ELECTRICAL WORKSHOP,BHAWANIPATNA VS RANJANA CHOPRA, I.A.S.	AKASH KUMAR PATAJOSHI VS	// 0 //
149	CONTC/0004752/2022	MURALIDHAR PANDA VS ANU GARG, I.A.S.	AKASH KUMAR PATAJOSHI VS	// 0 //
150	CONTC/0004753/2022	KISHORE KUMAR SAMAL VS AJAYA KUMAR MALIK,TAHASILDAR, TANGI, KHURDA	ADV VS	// 0 //
151	CONTC/0004754/2022	THE ODISHA COLLEGE LIBRARY ASSOCIATION, KHEORDA VS SASWAT MISHRA, PRINCIPAL..SECY., H.E DEPT	ADV VS	// 0 //
152	CONTC/0004755/2022	DINABANDHU PANDA VS THE CHAIRMAN, ODISHA STATE AGRICULTURE MARKETING BOARD	ADV VS	// 0 //
153	CONTC/0004756/2022	PRASANTA KUMAR MALLICK VS SATYA RANJAN SAHOO, DIRECTOR SECONDARY EDU.	ADV VS	// 0 //
154	CONTC/0004757/2022	MADHUSUDAN JENA VS VIJAY AMRUTA KULANGE, I.A.S	ADV VS	// 0 //
155	CONTC/0004758/2022	ASISH PANDIT VS DIBYA JYOTI PARIDA, COLLECTOR AND D.M,GANJAM	ADV VS	// 0 //
156	CONTC/0004759/2022	SUMATEE PRADHAN VS SUNIL KUMAR BANSAL, I.P.S.	SAPAN KUMAR PAL VS	// 0 //
157	CONTC/0004760/2022	JAYANTA KUMAR MOHANTA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
158	CONTC/0004761/2022	DHRUBENDRA MOHANTA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
159	CONTC/0004762/2022	SUJAN MOHANTA	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CONTC/0004763/2022	BISHNUPADA SETHI, I.A.S PRASANTA KUMAR PARIDA	ADV	//
		VS	VS	()
161	CONTC/0004764/2022	BISHNUPADA SETHI, I.A.S. BIMAL KUMAR JENA	ADV	//
		VS	VS	()
162	CRLA/0000585/2022	BISHNUPADA SETHI, I.A.S. FAKIRA SAHU	MANOJ KUMAR PANDA	RAMBHA (KHALLIKOTE) /156 /2022
		VS	VS	()
163	CRLA/0000586/2022	STATE OF ODISHA TARINI PRADHANI	DIPTI RANJAN BHOKTA	KORAPUT TOWN /167 /2015
		VS	VS	()
164	CRLMA/0000178/2022	STATE OF ODISHA GOURI SANKAR PATI	ADV.	MUNIGUDA /99 /2019
		VS	VS	()
165	CRLMA/0000179/2022	STATE OF ODISHA SIBU MAHATO	RABINDRA KUMAR SAHOO	MOHANA /188 /2021
		VS	VS	()
166	CRLMA/0000180/2022	STATE OF ODISHA MADAN@MADANLAL JATAV	ADV.	R.UDAYAGIRI /54 /2020
		VS	VS	()
167	CRLMA/0000181/2022	STATE OF ODISHA PUSPENDRA KUMAR SINGH	ADV.	MOHANA /45 /2021
		VS	VS	()
168	CRLMA/0000182/2022	STATE OF ODISHA BINDESWARI SINGH	ADV.	MOHANA /45 /2021
		VS	VS	()
169	CRLMA/0000183/2022	STATE OF ODISHA SOUMYA RANJAN NAYAK	PRAVASH CHANDRA JENA	ITAMATI /77 /2022
		VS	VS	()
170	CRLMC/0002013/2022	STATE OF ODISHA BINOD KUMAR PALEI	MANAS KUMAR SWAIN	//
		VS	VS	/ /0
				()

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171	CRLMC/0002014/2022	OM PRAKASH TRIPATHY KUNA DASH VS STATE OF ODISHA	DEBASIS MOHAPATRA VS	// BOLAGARH P.S. /41 /2009 ()
172	CRLMC/0002015/2022	GHASIRAM AGRAWAL VS STATE OF ODISHA(G.A. DEPT.)	HEMANT KUMAR MUND VS	// KOKSARA /114 /2008 ()
173	CRLMC/0002016/2022	RASHMI RANJAN DAS VS STATE OF ODISHA(VIG. DEPT.)	HEMANT KUMAR MUND VS	// / /0 ()
174	CRLMC/0002017/2022	HRUDANANDA NAIK@PRINCE VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE TOWN /70 /2022 ()
175	CRLMC/0002018/2022	BAYA NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// BADAGADA /145 /2015 ()
176	CRLMC/0002019/2022	BIKASH CHANDRA DUKHU VS STATE OF ODISHA	ANIRUDHA DAS VS	// NABARANGAPUR TOWN /256 /2021 ()
177	CRLMC/0002020/2022	SARAT KUMAR JENA VS STATE OF ODISHA	SATRUGHNA DASH VS	// MAHILA P.S. BUXIBAZAR /88 /2015 ()
178	CRLMC/0002021/2022	SANJUKTA@BOBY MOHANTY VS STATE OF ODISHA	SATRUGHNA DASH VS	// MAHILA P.S. BUXIBAZAR /88 /2015 ()
179	CRLMC/0002022/2022	ALOK BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// KANIHA /7 /2016 ()
180	CRLMC/0002023/2022	BHOLANATH AMANATYA VS STATE OF ODISHA	MAHES DAS VS	// TENTULIKHUNTI /87 /2019 ()
181	CRLMC/0002024/2022	AFSANA BANO VS STATE OF ODISHA	ANIRUDHA DAS VS	// NABARANGAPUR TOWN /149 /2019 ()



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0002025/2022	SUREN KUMAR JENA VS TRITHABASI SWAIN	DEBASIS TRIPATHY VS	//0 () //
183	CRLMC/0002026/2022	PRAKASH CHANDRA SWAIN VS PRADIP NAYAK	DEBASIS TRIPATHY VS	//0 () //
184	CRLMC/0002027/2022	JAMESWAR NATH SHARMA VS STATE OF ODISHA	RABINARAYAN MOHANTY VS	//0 () //
185	CRLMC/0002028/2022	JEMESWAR NATH SHARMA VS STATE OF ODISHA	RABINARAYAN MOHANTY VS	//0 () //
186	CRLMC/0002029/2022	JIBAN JYOTI PANDA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	SECTOR-7 /149 /2020 () //
187	CRLMC/0002030/2022	JITEN@MANOJA SETHI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	AUL /149 /2016 () //
188	CRLMC/0002031/2022	BARUN KUMAR DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	SECTOR-7 /114 /2021 () //
189	CRLMC/0002032/2022	BIBHU PRASAD KAR VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /367 /2019 () //
190	CRLMC/0002033/2022	SK.EIMAT@BIDHIA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JALESWAR /297 /2021 () //
191	CRLMC/0002034/2022	BIRENDRA KUMAR MALLICK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /113 /2022 () //
192	CRLMC/0002035/2022	BHIMA@BIKOSH BEHERA VS STATE OF ODISHA	VIVEKANAND JENA VS	KHANTAPADA /185 /2011 () //
193	CRLMC/0002036/2022	AMIT DAS@AMIT KUMAR DAS	SUJATA JENA	NIALI /233 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0002037/2022	AMITA DAS MANTU KISKU	PRAVASH CHANDRA JENA	// BERHAMPUR TOWN /1 /2019
		VS	VS	()
195	CRLMC/0002038/2022	STATE OF ODISHA NITYANANDA PANIGRAHI	PRAVASH CHANDRA JENA	// BALIAPAL /76 /2017
		VS	VS	()
196	CRLMP/0001499/2022	STATE OF ODISHA SANTOSH KUMAR AGARWALLA	MALAYA KUMAR MISHRA	// / /0
		VS	VS	()
197	CRLMP/0001500/2022	STATE OF ODISHA DEEPAK KUMAR SAHOO	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
198	CRLMP/0001501/2022	STATE OF ODISHA SUBHENDU PARICHHA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
199	CRLMP/0001502/2022	STATE OF ODISHA DEEPTIMAYEE PATNAIK	ASHIS KUMAR MISHRA	// / /0
		VS	VS	()
200	CRLMP/0001503/2022	STATE OF ODISHA SANJULATA SAHU	ASHOK KUMAR PARIDA	// / /0
		VS	VS	()
201	CRLMP/0001504/2022	STATE OF ODISHA PRAKASH CHANDRA KARAN	KSHIRODA KUMAR ROUT	// / /0
		VS	VS	()
202	CRLMP/0001505/2022	STATE OF ODISHA SANGEETA RATH	NIRMAL CHANDRA MOHANTY	// / /0
		VS	VS	()
203	CRLMP/0001506/2022	STATE OF ODISHA SARBESWAR PANDA	ANIRUDHA DAS	// / /0
		VS	VS	()
204	CRLMP/0001507/2022	STATE OF ODISHA JAYAKRUSHNA MISHRA	SAHASRA JYOTI NANDA	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0001508/2022	STATE OF ODISHA RAMAKRUSHNA PATTNAIK VS	JAYADEBA BEHERA VS	// /0 ()
206	CRLMP/0001509/2022	STATE OF ODISHA SUBHALAXMI SAHOO VS	DEBENDRA KUMAR DHAR VS	// /0 ()
207	CRLMP/0001510/2022	DIRECTOR GENERAL OF POLICE, BUXIBAZAR, CUTTACK SAPNA NAYAK VS	BIJAYA KUMAR RAGADA VS	// /0 ()
208	CRLMP/0001511/2022	STATE OF ODISHA BASUDEV SAHOO VS	RAJESH KUMAR MAHAPATRA VS	// /0 ()
209	CRLMP/0001512/2022	STATE OF ODISHA PRATAP KUMAR SAHOO VS	ATMAJIT MANMITH DAS VS	// /0 ()
210	CRLMP/0001513/2022	STATE OF ODISHA LIPSI NAYAK VS	SURYAKANTA DASMOHAPATRA VS	// /0 ()
211	CRLMP/0001514/2022	STATE OF ODISHA RAMAKRUSHNA PANDA VS	APARESH BHOI VS	// /0 ()
212	CRLMP/0001515/2022	SANJUKTA PANDA@UPADHYAY NIRANJAN BARPANDA VS	SHIVSANKAR MOHANTY VS	// /0 ()
213	CRLMP/0001516/2022	STATE OF ODISHA KRISHNA LAGURI VS	SIDHARTHA DAS VS	// /0 ()
214	CRLREV/0000334/2022	STATE OF ODISHA SARALA KUMARI PATRO VS	PRASANNA KUMAR MISHRA VS	// PARLAKHEMUNDI /150 /2020 ()
215	CRLREV/0000335/2022	STATE OF ODISHA SARALA KUMARI PATRO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// PARLAKHEMUNDI /127 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLREV/0000336/2022	PRADEEP BISWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 0 //
217	CRLREV/0000337/2022	NARAYAN PRASAD MOHANTY VS STATE BANK OF INDIA, CHARAMPA BRANCH	PRASANTA KUMAR SAHOO VS	//0 0 //
218	CRLREV/0000338/2022	BIRANCHI NARAYAN DASH VS BISWAJIT DASH	SAROJ KUMAR PADHY VS	//0 0 //
219	FAO/0000292/2022	D.M, M/S. ORIENTAL INSURANCE COMPANY LTD. VS PRAKASH PRADHAN@PRAKASH KUMAR PRADHAN	PRASANTA KUMAR MAHALI VS	// 0 //
220	FAO/0000293/2022	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. VS ASHOK KUMAR ROUT	SUBRAT SATPATHY VS	// 0 //
221	FAO/0000294/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. VS SK. IMTYAZ @ IMTIYAZ	CHANDRA KUMAR MOHANTY VS	// 0 //
222	MACA/0000365/2022	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. VS KANCHAN KANHAR	CHANDRA SAMANTARAY VS	// 0 //
223	MACA/0000366/2022	BISHNUPRIYA GOUDA VS BASUDEBA RAUTA	PRADEEP KUMAR MISHRA VS	// 0 //
224	MACA/0000367/2022	DUMUNI MURMU VS MANOJ KUMAR MOHANTY	PRADEEP KUMAR MISHRA VS	// 0 //
225	MACA/0000368/2022	D.M.NATIONAL INSURANCE COMPANY LTD. VS RAJESH NAYAK	PRAMOD KUMAR TRIPATHY VS	// 0 //
226	MACA/0000369/2022	DIVISIONAL MANAGER,NATIONAL INSURANCE CO. VS MAMATA NAYAK	PRAMOD KUMAR TRIPATHY VS	// 0 //
227	MACA/0000370/2022	D.M.(LEGAL) M/S. ORIENTAL INSURANCE CO. L.T.D	PRASANTA KUMAR MAHALI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	MACA/0000371/2022	SMRUTI PRAGYAN SAMANTARAY PIYALI BOSE @ DUTTA	DEBASISH PATNAIK	//
		VS	VS	//
229	MACA/0000372/2022	ASISH PARIJA M/S. ORIENTAL INSURANCE CO. LTD.	SUBRAT SATPATHY	3RD MACT,JAGATSINGHPUR(Jagatsinghapur *) Mac/0000028/2012
		VS	VS	//
230	MATA/0000143/2022	ARCHANA MOHANTY AMIT KUMAR DAS		()
		VS	VS	//
231	MATA/0000144/2022	SABITA MANNA SUREIYA KHATUN RUHI	RAMESH AGARWAL	//
		VS	VS	()
232	MATA/0000145/2022	MD.TOUSIF ALAM KABITA DAS	KRUSHNA CHANDRA DASH	//
		VS	VS	()
233	RFA/0000002/2022	RAJIB KUMAR MOHAPATRA DIRECTOR OF FISHERIES, ORISSA	BIBEKANANDA BHUYAN	//
		VS	VS	()
234	RPFAM/0000160/2022	M/S. MECHEM PVT. LTD RAKESH BEHERA	R.K.RATH	//
		VS	BASUDEV PUJARI	()
235	RPFAM/0000161/2022	JYOTSNA BEHERA GAJENDRA KUMAR DASH	BIJAY KUMAR MISHRA	//
		VS	VS	()
236	RSA/0000172/2022	MONALISA DAS ROHIT NIAL @ HARIJAN	UPENDRA KUMAR SAMAL	//
		VS	VS	()
237	RSA/0000173/2022	MOHAN KARUAN SUSANTA KUMAR PANDA	SOMADARSAN MOHANTY	//
		VS	VS	()
238	RVWPET/0000169/2022	STATE OF ODISHA BADRI NARAYAN RAY	BIJAYA KUMAR BEHERA I	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	SAO/0000008/2022	STATE OF ODISHA BASANTI MOHANTY VS	DWARIKA PRASAD MOHANTY VS	// // ()
240	TRP(C)/0000270/2022	SABITRI PRADHAN BHAGYABATI BEHERA VS	MD. RIAZ VS	// // ()
241	TRP(C)/0000271/2022	KISHORE CHANDRA MALLIPHULA SONAM SALIA DAS VS	ASHOK KUMAR SAHOO VS	// // ()
242	TRP(C)/0000272/2022	PRABHAT KUMAR SAHOO JANAKI RANA VS	SANJIB KUMAR BHANJADEO VS	// // ()
243	WA/0000987/2022	TRILOCHAN BEHERA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, AGA VS	// // ()
244	WP(C)/0018522/2022	ASHOK KUMAR BISWAL SUBHASINI KUMARI PALO VS	BIPIN KUMAR NAYAK VS	// // ()
245	WP(C)/0018523/2022	STATE OF ODISHA BIRENDRA KUMAR BARIHA VS	PITAMBAR PANDA VS	// // ()
246	WP(C)/0018524/2022	STATE OF ODISHA ASMAN BEHERA VS	PITAMBAR PANDA VS	// // ()
247	WP(C)/0018525/2022	STATE OF ODISHA BASANTI ORAM VS	PITAMBAR PANDA VS	// // ()
248	WP(C)/0018526/2022	STATE OF ODISHA KUNI NAIK VS	SITANSU MOHAN SINGH VS	// // ()
249	WP(C)/0018527/2022	STATE OF ODISHA ANIRUDHA BEHERA VS	RAMA KRISHNA BISOI VS	// // ()
		STATE OF ODISHA		//

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250	WP(C)/0018528/2022	DAMBARUDHAR RAULA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
251	WP(C)/0018529/2022	DHIRENDRANATH SAHU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
252	WP(C)/0018530/2022	SK SANAUHABIB VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
253	WP(C)/0018531/2022	PRATAP SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
254	WP(C)/0018532/2022	M/S. J.N. ENTERPRISES, JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
255	WP(C)/0018533/2022	DILWAR KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
256	WP(C)/0018534/2022	UDAYA KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
257	WP(C)/0018535/2022	SWADHIN KETAN NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
258	WP(C)/0018536/2022	M/S BHADRA PRODUCTS VS M/S INDIAN FARMERS FERTILIZER CO OPERATIVE LTD.	NILAMADHAB BISOI VS	// 0 //
259	WP(C)/0018537/2022	CHINTAMANI PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
260	WP(C)/0018538/2022	SWADHIN KETAN NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
261	WP(C)/0018539/2022	LAXMIDHAR SAHU	SITANSU MOHAN SINGH	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0018540/2022	RAMESH CHANDRA BISHI	LALATENDU SAMAL	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. OF ODISHA WATER RESOURCES DEPT.		//
263	WP(C)/0018541/2022	SK RAJA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0018542/2022	PRADEEP KUMAR MOHANTY	LALATENDU SAMAL	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. OF ODISHA		//
265	WP(C)/0018543/2022	PURUSOTTAM BARIK	APARESH BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0018544/2022	SATBAJI KUANR	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0018545/2022	KARTIK CHANDRA SWAIN	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0018546/2022	SUKANTI SUNDARAY	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		UCO BANK, KOLKATTA		//
269	WP(C)/0018547/2022	STATE OF ODISHA	TAPAS KUMAR PRAHARAJ, S.C.	//
		VS	VS	0
		AINTHU SAHOO		//
270	WP(C)/0018548/2022	M/S. P.M. CONTRACTORS PVT. LTD., BBSR	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0018549/2022	AMIYA RANJAN SINGH	LALATENDU SAMAL	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. OF ODISHA		//
272	WP(C)/0018550/2022	RAMESH CHANDRA BISHI	LALATENDU SAMAL	//
		VS	VS	0



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273	WP(C)/0018551/2022	PRINCIPAL SECY. TO GOVT. ODISHA KUMBHAKARNA DANDAPAT VS STATE OF ORISSA	MANAS PATI VS	// // ()
274	WP(C)/0018552/2022	FAKIR MOHAN ROUT VS STATE OF ORISSA	MANAS PATI VS	// () //
275	WP(C)/0018553/2022	THE EE (ELECT). TPWODL, JHARSUGUDA VS OMBUDSMAN II, ODISHA ELECTRCITY REGULATORY COMMISSION, KHURDA	PRASANTA KUMAR TRIPATHY VS	// () //
276	WP(C)/0018554/2022	KUMBHAKARNA DANDAPAT VS STATE OF ORISSA	MANAS PATI VS	// () //
277	WP(C)/0018555/2022	MRUNAL KALO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //
278	WP(C)/0018556/2022	KHIRABDI BEHERA VS STATE OF ORISSA	PRAFULLA KUMAR KHATEI VS	// () //
279	WP(C)/0018557/2022	BIJAY KUMAR CHOUDHURY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //
280	WP(C)/0018558/2022	DR. GIRIRAJ PRASAD VS GOVT OF INDIA	SAHASRA JYOTI NANDA VS	// () //
281	WP(C)/0018559/2022	SIBA PRASAD SRICHANDAN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// () //
282	WP(C)/0018560/2022	STATE OF ODISHA VS SRINIBASH BHOI	MANOJA KUMAR KHUNTIA, AGA VS	// () //
283	WP(C)/0018561/2022	NARATTAM NATH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// () //

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284	WP(C)/0018562/2022	RAJ NARAYAN SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
285	WP(C)/0018563/2022	SHAKTI PRASAD KAR VS STATE OF ODISHA	KIRTITA BANERJEE VS	// 0 //
286	WP(C)/0018564/2022	PRADIPTA KUMAR BARISAL VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
287	WP(C)/0018565/2022	CH. MUTYALU VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
288	WP(C)/0018566/2022	BIRENDRA KUMAR JAISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
289	WP(C)/0018567/2022	AJIT KUMAR BEHERA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
290	WP(C)/0018568/2022	LAXMI SILPA KOTINI VS STATE OF ODISHA	SUSANT KUMAR JETHY VS	// 0 //
291	WP(C)/0018569/2022	DEBENDRA KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
292	WP(C)/0018570/2022	ARUP KUMAR MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
293	WP(C)/0018571/2022	TAPAN KUMAR BHOI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
294	WP(C)/0018572/2022	HARE KRUSHNA SETHY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
295	WP(C)/0018573/2022	CH. MUTYALU	ASHOK KUMAR DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0018574/2022	SUSAMA DASH	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0018575/2022	DEEPANJALEE SAMAL	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		COLLECTOR AND DM, DHENKANAL		//
298	WP(C)/0018576/2022	LAXMIDHAR NAIK	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0018577/2022	DILLIP KUMAR SWAIN	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0018578/2022	USHARANI SETHY	SARADA PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0018579/2022	PURNIMA GURU	ARIJEET MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0018580/2022	BHAGABATI NAYAK	BISHNUBRATA SINGH	//
		VS	VS	0
		THE SPECIAL LAO, KEONJHAR		//
303	WP(C)/0018581/2022	RANJITA PRADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		BABITA SAHOO		//
304	WP(C)/0018582/2022	SIDHESWAR ROUT @ BIDYADHAR ROUT	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0018583/2022	DURYODHAN PATRA	BIKRAM PRATAP DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0018584/2022	SUMANTA KUMAR BEHERA	NIRMAL CHANDRA MOHANTY	//
		VS	VS	0

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307	WP(C)/0018585/2022	STATE OF ODISHA DEEPANJALI BHOI VS	ARJUNA CHARANA BEHERA VS	// // ()
308	WP(C)/0018586/2022	STATE OF ODISHA BHUBANI SAHU VS	ARJUNA CHARANA BEHERA VS	// // ()
309	WP(C)/0018587/2022	STATE OF ODISHA SUMITRA @ SUMITRA RAUT VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
310	WP(C)/0018588/2022	STATE OF ODISHA GHANASHYAM JENA VS	ARJUNA CHARANA BEHERA VS	// // ()
311	WP(C)/0018589/2022	STATE OF ODISHA SARTHAK KUMAR VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
312	WP(C)/0018590/2022	THE UNION OF INDIA SK. KASIM VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
313	WP(C)/0018591/2022	STATE OF ODISHA DR. SAIRUDRA SRICHANDAN PUHAN VS	AVIJIT MISHRA VS	// // ()
314	WP(C)/0018592/2022	STATE OF ODISHA DR.DURGADUTTA PATTANAYAK VS	AVIJIT MISHRA VS	// // ()
315	WP(C)/0018593/2022	STATE OF ODISHA CHARULATA DIDHAR VS	SANGRAM KUMAR SINGH VS	// // ()
316	WP(C)/0018594/2022	UNION OF INDIA RASMITA KUMARI PADHY VS	SANGRAM KUMAR SINGH VS	// // ()
317	WP(C)/0018595/2022	UNION OF INDIA USHA DEVI VS	SANGRAM KUMAR SINGH VS	// // ()
		UNION OF INDIA		//

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318	WP(C)/0018596/2022	DAITARI MALLICK VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
319	WP(C)/0018597/2022	MAMATARANI DAS VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
320	WP(C)/0018598/2022	SANDHYARANI GIRI VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
321	WP(C)/0018599/2022	RAGHUNATH BEHERA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
322	WP(C)/0018600/2022	BHAGYALATA BEHERA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
323	WP(C)/0018601/2022	MARUTI ROUT VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
324	WP(C)/0018602/2022	MOHAN KUMAR SAHU VS STATE OF ODISHA	M.M.SWAIN VS	// 0 //
325	WP(C)/0018603/2022	JAGANNATH JAL VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
326	WP(C)/0018604/2022	DR. ARUN KUMAR RATH VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
327	WP(C)/0018605/2022	SUBODHA KUMAR DASH VS STATE OF ODISHA	MANOJA KUMAR PATI VS	// 0 //
328	WP(C)/0018606/2022	ASHOK KUMAR SAHOO VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
329	WP(C)/0018607/2022	KANAKLATA JENA	NIRMAL RANJAN ROURAY	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0018608/2022	RAMESH CHANDRA SAHU	NIRMAL RANJAN ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0018609/2022	BABITA GIRI	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0018610/2022	AMULYA PALEI	NALINI KUMAR JENA	//
		VS	VS	0
		THE COLLECTOR CUM LAO, DHENKANAL		//
333	WP(C)/0018611/2022	GOBINDA CHANDRA SWAIN	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0018612/2022	PRAFULLA KUMAR BARIK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0018613/2022	DEBASISH NAYAK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0018614/2022	SUSHANT KUMAR SAHU	SASWAT K. ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0018615/2022	PRASANA KUMAR BISSOYI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0018616/2022	SAROJINI MALLICK	SYAMALENDU PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0018617/2022	INDUMATI TANTY	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0018618/2022	TRINATH PATRO @ TRISHA	OMKAR DEVDAS	//
		VS	VS	0

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341	WP(C)/0018619/2022	UNION OF INDIA GITISHREE MOHANTY VS	SUBASH CH PANI VS	// // ()
342	WP(C)/0018620/2022	STATE OF ODISHA JATINDRA BALA VS	SUBASH CH PANI VS	// // ()
343	WP(C)/0018621/2022	STATE OF ODISHA SHIV MANUKU JAISWAL VS	SUBASH CH PANI VS	// // ()
344	WP(C)/0018622/2022	STATE OF ODISHA JEEVANJYOTI MOHANTY VS	BINAYAK PRASAD MOHANTY VS	// // ()
345	WP(C)/0018623/2022	COLLECTOR, PURI ANNAPURNA SAHOO VS	LAXMAN BHOI VS	// // ()
346	WP(C)/0018624/2022	STATE OF ODISHA CHARAN BALIARSINGH VS	SUBASH CH PANI VS	// // ()
347	WP(C)/0018625/2022	STATE OF ODISHA MAYADHAR DAS VS	SUBASH CH PANI VS	// // ()
348	WP(C)/0018626/2022	STATE OF ODISHA SAROJ KUMAR NAYAK VS	MALLICK BEBRAT SMRUTIRANJAN VS	// // ()
349	WP(C)/0018627/2022	STATE OF ODISHA BAIDHAR BAL VS	BRUNDBAN ROUT VS	// // ()
350	WP(C)/0018628/2022	PRINCIPAL SECY. TO GOVT., H AND UD DEPT., BBSR TAPAS KUMAR ROUT VS	SUBASH CH PANI VS	// // ()
351	WP(C)/0018629/2022	STATE OF ODISHA CHITTARANJAN BISWAL VS	SUBASH CH PANI VS	// // ()
		STATE OF ODISHA		//

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352	WP(C)/0018630/2022	DEBASISH BISWAL VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
353	WP(C)/0018631/2022	MAMATA MOHANTY @ ROUT VS COLLECTOR, PURI	BINAYAK PRASAD MOHANTY VS	// 0 //
354	WP(C)/0018632/2022	MD, ODISHA STATE CO OPERATIVE BANK LTD. BBSR VS APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT, BBSR	BBSR VS	// 0 //
355	WP(C)/0018633/2022	ASHOK KUMAR MALLIK VS STATE OF ORISSA	P.K.ROUT VS	// 0 //
356	WP(C)/0018634/2022	PRASANT NARAYAN ROUTH VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
357	WP(C)/0018635/2022	GITA BANARJEE VS B.D.O., SATYABADI	BINAYAK PRASAD MOHANTY VS	// 0 //
358	WP(C)/0018636/2022	GITISHREE PATRO VS UNION OF INDIA	PRITY SHAW VS	// 0 //
359	WP(C)/0018637/2022	HEMALATA MALLICK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
360	WP(C)/0018638/2022	BINAPANI BEHERA VS PRINCIPAL SECY. TO GOVT.	GOPAL PRASAD JENA VS	// 0 //
361	WP(C)/0018639/2022	RAVI KUMAR MATURU VS UNION OF INDIA	ALOK KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0018640/2022	LAXMIDHAR ROUT VS THE PRINCIPAL SECY.-CUM-COMMNR.,DEPT OF FISHERIES AND ARD	BAMADEV BARAL VS	// 0 //
363	WP(C)/0018641/2022	ABDUL KASIM SHAIKH @ SK. ABDUL KASIM	SUSANTA KUMAR TRIPATHY	//



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		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0018642/2022	SUCHISMITA MALLICK	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0018643/2022	PRAFULLA KUMAR TRIPATHY	SADASIVA PATRA I	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0018644/2022	SANTOSH KUMAR SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0018645/2022	M/S. NAYAK DISTRIBUTORS, JAJPUR	SUKANTA KUMAR DALAI	//
		VS	VS	0
		CHIEF MANAGER CUM AO, SBI, CUTTACK		//
368	WP(C)/0018646/2022	ARJUNA DAS	NISHIKANTA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0018647/2022	SUDHIR DIGAL	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0018648/2022	GAURA CHANDRA TRIPATHY	B.R.NANDA	//
		VS	VS	0
		DISTRICT SUB REGISTRAR, BALIANTA		//
371	WP(C)/0018649/2022	CHANDRA SEKHAR SAHU	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		COLLECTOR AND DM, GANJAM		//
372	WP(C)/0018650/2022	NAGESWAR PATNAIK	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0018651/2022	G.KRISHNAMA	SIDDHARTH GOUTAM DAS	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0018652/2022	NIRMAL JENA	ANADI CHARAN NAYAK	//
		VS	VS	0

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		COMMISSIONER, LR AND S, ORISSA		//
375	WP(C)/0018653/2022	BIJAYA BEHERA	K.C.MAJHI	//
		VS	VS	0
		R.T.O., BBSR 1		//
376	WP(C)/0018654/2022	DR. JAMI TEJASWINI	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
377	WP(C)/0018655/2022	KRUSHNA KANTA SAHOO	K.C.MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
378	WP(C)/0018656/2022	KAMADEBA PODH	K.C.MAJHI	//
		VS	VS	0
		R.T.O., BALANGIR		//
379	WP(C)/0018657/2022	GANESWAR PATNAIK	P.C.CHHINCHANI	//
		VS	VS	0
		CHAIRMAN, UTKAL GRAMEEN BANK, BALANGIR		//
380	WP(C)/0018658/2022	BARABATI INSTITUTE OF MANAGEMENT STUDIES, KUTUBAKHUR	K.C.MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
381	WP(C)/0018659/2022	KEDARNATH BEHERA	SUNIL KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
382	WP(C)/0018660/2022	BIJAYA BEHERA	K.C.MAJHI	//
		VS	VS	0
		R.T.O., BBSR 1		//
383	WP(C)/0018661/2022	RATIKANTA DEY	KEDARNATH PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
384	WP(C)/0018662/2022	DURGESH CHANDRA NAYAK	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
385	WP(C)/0018663/2022	PRANATI JENA	KEDARNATH PARIDA	//
		VS	VS	0
		THE COLLECTOR-CUM-DM., BALASORE		//

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386	WP(C)/0018664/2022	NIMAIN CHARAN DASH VS STATE OF ODISHA	SATYAJIT MOHANTY VS	// 0 //
387	WP(C)/0018665/2022	RAMESH CHANDRA SAHUKAR VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
388	WP(C)/0018666/2022	SANAT SOMARAJ RATH VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
389	WP(C)/0018667/2022	M/S AKHANDALAMANI ELECTRICAL AND CONSTRUCTION VS ODISHA STATE FINANCIAL CORPORATION , CUTTACK	JAGANNATH BHUYAN VS	// 0 //
390	WP(C)/0018668/2022	ISHANI SARANGI VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
391	WP(C)/0018669/2022	SK. NIZAM VS STATE OF ODISHA	SADAYA LAXMI PATNAIK VS	// 0 //
392	WP(C)/0018670/2022	BIBEKANANDA PANDA VS THE ASST. CONSOLIDATION OFFICER, HEAD QTR., JAJPUR	SUDHIR KUMAR MALLICK VS	// 0 //
393	WP(C)/0018671/2022	RATNAKAR SUTAR VS STATE OF ODISHA	KISHORE CHANDRA RAJGURUMOHAPATRA VS	// 0 //
394	WP(C)/0018672/2022	HARIHAR PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
395	WP(C)/0018673/2022	BISWANATH MALLIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
396	WP(C)/0018674/2022	M/S. SUNNY MOTORS, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	TUSHAR KANTI SATAPATHY VS	// 0 //
397	WP(C)/0018675/2022	M/S. JAGADAMBA APPARELS, CUTTACK	TUSHAR KANTI SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0018676/2022	COMMISSIONER OF CT AND GST, CUTTACK M/S. KOMAL TEXTILES, CUTTACK	TUSHAR KANTI SATAPATHY	//
		VS	VS	0
399	WP(C)/0018677/2022	COMMISSIONER OF CT AND GST, CUTTACK TRILOCHAN SWAIN	PABITRA KUMAR NAYAK	//
		VS	VS	0
400	WP(C)/0018678/2022	STATE OF ODISHA SATYA NARAYAN BEHERA	K.C.MAJHI	//
		VS	VS	0
401	WP(C)/0018679/2022	R.T.O., CHANDIKHOL PRATAP KUMAR SAHOO	CHANDAN MISHRA	//
		VS	VS	0
402	WP(C)/0018680/2022	R.T.O., TALCHER BIDYADHAR KHUNTIA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
403	WP(C)/0018681/2022	STATE OF ODISHA BINOD KUMAR BARALA	K.C.MAJHI	//
		VS	VS	0
404	WP(C)/0018682/2022	R.T.O., CUTTACK KHALI CHARAN PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
405	WP(C)/0018683/2022	STATE OF ODISHA PRAVATA KUMAR JENA	MIHIR KANTA RATH	//
		VS	VS	0
406	WP(C)/0018684/2022	STATE OF ODISHA SUBHRA RANJAN PATRA	CHANDAN MISHRA	//
		VS	VS	0
407	WP(C)/0018685/2022	R.T.O., CUTTACK RABINDRANATH SENAPATI	SHASHI BHUSAN JENA	//
		VS	VS	0
408	WP(C)/0018686/2022	STATE OF ODISHA NIKUNJA BIHARI PATRA	CHANDAN MISHRA	//
		VS	VS	0

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409	WP(C)/0018687/2022	R.T.O., CUTTACK SARATA CHANDRA BADAJENA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// // 0 //
410	WP(C)/0018688/2022	AJAY KUMAR PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
411	WP(C)/0018689/2022	SABITARANI PARIDA VS THE STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
412	WP(C)/0018690/2022	SISIR KUMAR MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
413	WP(C)/0018691/2022	MURALI MAJHI VS THE SUB-COLLECTOR, BHAWANIPATNA	AKASH KUMAR PATTAJOSHI VS	// 0 //
414	WP(C)/0018692/2022	LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
415	WP(C)/0018693/2022	SRIKANTA KUMAR MALLICK VS R.T.O.,CUTTACK	CHANDAN MISHRA VS	// 0 //
416	WP(C)/0018694/2022	SUSILA RANI RAY VS R.T.O.,ANGUL	K.C.MAJHI VS	// 0 //
417	WP(C)/0018695/2022	SANJAY KETAN NAYAK VS R.T.O.,CUTTACK	CHANDAN MISHRA VS	// 0 //
418	WP(C)/0018696/2022	PREMANANDA PANDIT VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY 1 VS	// 0 //
419	WP(C)/0018697/2022	ANITYA KUMAR MOHANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY 1 VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0008925/2022	CHEMA @ PRADIP KUMAR NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	FATEGARH /105 /2022 () //
421	ABLAPL/0008926/2022	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	SALIPUR /184 /2022 () //
422	ABLAPL/0008927/2022	KRUSHNA CHANDRA JENA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	BERHAMPUR TOWN /192 /2022 () //
423	ABLAPL/0008928/2022	HEMANTA SENAPATI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BASELI SAHI PS /161 /2022 () //
424	ABLAPL/0008929/2022	BHAGABAT PRASAD BHUYAN VS STATE OF ODISHA	Niraj Kumar Sethi VS	MAHILA (BERHAMPUR) /62 /2022 () //
425	ABLAPL/0008930/2022	RIPU SENAPATI @ PRATAP CHANDRA SENAPATI @ PRADIP SENAPATI VS STATE OF ODISHA	<del>PRADIP SENAPATI</del> VS	/ /0 () //
426	ABLAPL/0008931/2022	CHAGALA BATTA VS STATE OF ODISHA	MANAS CHAND VS	JAJPUR ROAD /182 /2021 () //
427	ABLAPL/0008932/2022	ATALA BIHARI SAHU VS STATE OF ODISHA	MANAS CHAND VS	TELKOI /100 /2022 () //
428	ABLAPL/0008933/2022	SAHIL NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CAPITAL P.S. /488 /2021 () //
429	ABLAPL/0008934/2022	AKSHAYA SETHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /153 /2022 () //
430	ABLAPL/0008935/2022	SUSAMA BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	KANAS /143 /2022 () //
431	ABLAPL/0008936/2022	JUJHEI @ JHUDHISTER MALLIK	SIDHARTH PRASAD DAS	KANAS /143 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0008937/2022	STATE OF ODISHA PRADEEP KUMAR GARNAIK	ARJEET MISHRA	// CHHENDIPADA /338 /2022
		VS	VS	()
433	ABLAPL/0008938/2022	STATE OF ODISHA NABA @ NABAGHANA JENA	BIKRAM CHANDRA GHADEI	// JENAPUR /194 /2022
		VS	VS	()
434	ABLAPL/0008939/2022	STATE OF ODISHA DIPUNA NAYAK	BIKRAM CHANDRA GHADEI	// JENAPUR /194 /2022
		VS	VS	()
435	ABLAPL/0008940/2022	STATE OF ODISHA DEBENDRA BARIK	RAJENDRA NARAYAN ROUT	// SORO /325 /2022
		VS	VS	()
436	ABLAPL/0008941/2022	STATE OF ODISHA SIMANCHAL JENA	ASIMA SAMANTARAY	// PURI SADAR /182 /2022
		VS	VS	()
437	ABLAPL/0008942/2022	STATE OF ODISHA SAGAR SWAIN	NEPOLEON SAHANI	// TANGI (KHURDA) /152 /2022
		VS	VS	()
438	ABLAPL/0008943/2022	STATE OF ODISHA BHANJA RANJAN MAHARANA @ CHANGA	NEPOLEON SAHANI	// TANGI (KHURDA) /377 /2022
		VS	VS	()
439	ABLAPL/0008944/2022	STATE OF ODISHA MADHUSMITA DEBATA	KSHIRODA KUMAR ROUT	// GRAM GANJAM /48 /2022
		VS	VS	()
440	ABLAPL/0008945/2022	STATE OF ODISHA BISWAMOHAN SIAL	RAJENDRA NARAYAN ROUT	// SORO /81 /2022
		VS	VS	()
441	ABLAPL/0008946/2022	STATE OF ODISHA MANTU BISWAL	TAPAN JYOTI PANI	// REAMAL /208 /2021
		VS	VS	()
442	ABLAPL/0008947/2022	STATE OF ODISHA SISIRA KANTA BEHERA	ARJUNA CHARANA BEHERA	// TANGI /73 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0008948/2022	STATE OF ODISHA ANIL NAIK VS	L.N.RAYATSINGH VS	// / /0 ()
444	ABLAPL/0008949/2022	STATE OF ODISHA KUNI PATRA VS	SANJAY KUMAR PRADHAN VS	// GOPALPUR /107 /2022 ()
445	ABLAPL/0008950/2022	STATE OF ODISHA CHANDAN BEHERA VS	L.N.RAYATSINGH VS	// RASOL /143 /2020 ()
446	ABLAPL/0008951/2022	STATE OF ODISHA KANHA RATH VS	MANOJ KUMAR NAYAK VS	// BADABAZAR /177 /2022 ()
447	ABLAPL/0008952/2022	STATE OF ODISHA ASHUTOSH PRASAD SAHU VS	ARJEET MISHRA VS	// NALCO /166 /2022 ()
448	ABLAPL/0008953/2022	STATE OF ODISHA PINTU SAHOO VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /253 /2022 ()
449	ABLAPL/0008954/2022	STATE OF ODISHA ABANI KUMAR DAS @ ABANI DAS VS	SUBHANKAR ROUT VS	// RAIBANIA /42 /2022 ()
450	ABLAPL/0008955/2022	STATE OF ODISHA DAKU KSHETRABASI MAHANTA VS	ARJEET MISHRA VS	// KEONJHAR SADAR /544 /2021 ()
451	ABLAPL/0008956/2022	STATE OF ODISHA JHADESWAR MEHENTAR @ JHARIA VS	BINI MISHRA VS	// KAMARDA /48 /2021 ()
452	ABLAPL/0008957/2022	STATE OF ODISHA BISHNU PRASAD SAHOO VS	MAHES DAS VS	// BHARATPUR PS /341 /2021 ()
453	ABLAPL/0008958/2022	STATE OF ODISHA UDAYANATH PUJARI @ AMANATYA VS STATE OF ODISHA	MAHES DAS VS	// B.SINGHPUR /91 /2021 () //



**ORISSA HIGH COURT****FILING REPORT AS ON :25/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0008959/2022	BALARAM ROUL VS STATE OF ODISHA	B.N.MOHAPATRA VS	PANIKOILI /163 /2022 () //
455	ABLAPL/0008960/2022	PRABHAT SENAPATI VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /177 /2022 () //
456	ABLAPL/0008961/2022	KRISHNA SHA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	KHAMAR /137 /2022 () //
457	ABLAPL/0008962/2022	AMIT KUMAR BAUL @ BAR VS STATE OF ODISHA	GOPINATH MISHRA VS	MOTU /56 /2022 () //
458	ABLAPL/0008963/2022	TIKINA SAHOO VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	NIMAPADA /140 /2022 () //
459	ABLAPL/0008964/2022	MOHAN MALLIK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	POLASARA PS /281 /2022 () //
460	ABLAPL/0008965/2022	RITESH SINGH VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	LAKHANPUR /143 /2022 () //
461	ABLAPL/0008966/2022	PANKAJ KUMAR SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHURDA P.S. /350 /2022 () //
462	ABLAPL/0008967/2022	SUNIL BEHERA VS STATE OF ODISHA	L.N.RAYATSINGH VS	RASOL /143 /2020 () //
463	ABLAPL/0008968/2022	SANKARSAN SINGH @ CHIKU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	JHARSUGUDA SADAR /151 /2022 () //
464	ABLAPL/0008969/2022	HAGURA @ PRADIP SWAIN VS STATE OF ODISHA	PRATIK DASH VS	MAHAKALPARA /85 /2022 () //
465	ABLAPL/0008970/2022	ASHA SWAIN	PRATIK DASH	MAHAKALPARA /85 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0008971/2022	STATE OF ODISHA ANNAPURNA ROUT	PRANAB RANJAN CHHATOI	// RAJKANIKA /165 /2014
		VS	VS	()
467	ABLAPL/0008972/2022	STATE OF ODISHA TAPAN SARANGI	PRASANTA KUMAR BARIK	// BHADRAK TOWN /289 /2022
		VS	VS	()
468	ABLAPL/0008973/2022	STATE OF ODISHA ASHIS MOHANTY	JAGADIP SAHOO	// SALIPUR /199 /2022
		VS	VS	()
469	ABLAPL/0008974/2022	STATE OF ODISHA RABIRANJAN RANA	JUGALA KISHORE PANDA	// MANAMUNDA /109 /2022
		VS	VS	()
470	ABLAPL/0008975/2022	STATE OF ODISHA GIRIDHARI MALLICK	ANUGRAHA NARAYAN SAMANTARAY	// PARADEEP LOCK /64 /2022
		VS	VS	()
471	ABLAPL/0008976/2022	STATE OF ODISHA JNANA RANJAN SAHOO @ GYANARANJAN SAHOO	SOUBHAGYA KUMAR DASH	// JENAPUR /196 /2022
		VS	VS	()
472	ABLAPL/0008977/2022	STATE OF ODISHA MADHUSUDAN PRADHAN @ PRATAP	MINATI BEHERA	// PURI SADAR /126 /2022
		VS	VS	()
473	ABLAPL/0008978/2022	STATE OF ODISHA PRASANNA KUMAR DAS	PARTHA SARATHI DAS	// TELKOI /116 /2022
		VS	VS	()
474	ABLAPL/0008979/2022	STATE OF ODISHA SAMIR KUMAR SWAIN @ BARIK	SUSANTA KUMAR LENKA	// KHANDAGIRI P.S. /326 /2022
		VS	VS	()
475	ABLAPL/0008980/2022	STATE OF ODISHA AGASTI SAHU	RAJIV KUMAR MAHANTA	// BIRMAHARAJPUR /108 /2022
		VS	VS	()
476	ABLAPL/0008981/2022	STATE OF ODISHA BALAKRUSHNA PANIGRAHI	JYOTIRMAYA SAHOO	// PURUSHOTTAMPUR /356 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0008982/2022	STATE OF ODISHA SUKADEBA PATRO VS	SUJIT KUMAR PATTNAIK VS	// BADABAZAR /178 /2022 ()
478	ABLAPL/0008983/2022	STATE OF ODISHA MANJULATA MALLIK VS	AMULYA RATNA PANDA VS	// BINJHARPUR /154 /2022 ()
479	ABLAPL/0008984/2022	STATE OF ODISHA KAMAL @ KAMAL MAHANANDIA VS	BIJAYA KUMAR RAGADA VS	// BELPAHAR /163 /2022 ()
480	ABLAPL/0008985/2022	STATE OF ODISHA RAVINDER SINGH VS	BIJAYA KUMAR RAGADA VS	// BHAWANIPATNA TOWN /249 /2022 ()
481	ABLAPL/0008986/2022	STATE OF ODISHA MAMINA MALIK @ MINJI VS	AMULYA RATNA PANDA VS	// AUL /152 /2022 ()
482	ABLAPL/0008987/2022	STATE OF ODISHA SK. WASIM SIKANDAR VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /348 /2022 ()
483	ABLAPL/0008988/2022	STATE OF ODISHA RAMESH NAYAK VS	SUSMITA PATTNAIK VS	// SATYABADI /202 /2022 ()
484	ABLAPL/0008989/2022	STATE OF ODISHA TAPAS KUMAR MAHARANA VS	HIMANSHU SEKHAR PANDA VS	// BHAWANIPATNA TOWN /438 /2021 ()
485	ABLAPL/0008990/2022	STATE OF ODISHA NITYANANDA ROUT VS	ARIJEET MISHRA VS	// KALINGA NAGAR /149 /2022 ()
486	ABLAPL/0008991/2022	STATE OF ODISHA PRANAB KISHORE PRAHARAJ VS	SARADA PRASANNA SARANGI VS	// CUTTACK VIGILANCE /31 /2021 ()
487	ABLAPL/0008992/2022	STATE OF ODISHA JITENDRA BEHERA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// KATARBAGA /106 /2021 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0008993/2022	BRAJA BANDHU DALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /163 /2022 () //
489	ABLAPL/0008994/2022	USHARANI MAHALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /270 /2022 () //
490	ABLAPL/0008995/2022	BIKASH BUMAR BEHERA @ BALIA VS STATE OF ODISHA	SATYAJIT DAS VS	SALIPUR /109 /2022 () //
491	ABLAPL/0008996/2022	MINATI BARIK @ MINATILATA BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /254 /2022 () //
492	ABLAPL/0008997/2022	ROHIT MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /322 /2022 () //
493	ABLAPL/0008998/2022	KUNA @ DINABANDHU NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /186 /2022 () //
494	ABLAPL/0008999/2022	KANAKA GAHIR VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /93 /2022 () //
495	ABLAPL/0009000/2022	RAKESH BEHERA @ RAKESH KUMAR BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	KEONJHAR SADAR /275 /2022 () //
496	ABLAPL/0009001/2022	MD KAZIM @ GORA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /299 /2022 () //
497	ABLAPL/0009002/2022	PRABHAT @ PRAVAT KUMAR DAS VS STATE OF ODISHA	DEBASISH SAMAL VS	BALIAPAL /167 /2022 () //
498	ABLAPL/0009003/2022	SIPUN BEHERA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	NALCO /94 /2022 () //
499	ABLAPL/0009004/2022	ASIT KUMAR PATI	SK. ZAFARULLA	BALASORE SADAR /77 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :25/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
500	ABLAPL/0009005/2022	VS STATE OF ODISHA BIRAJ BARIK	VS RAKESH KUMAR DAS	() // SPL.TASK FORCE /1 /2021
501	ABLAPL/0009006/2022	VS STATE OF ODISHA PREETAM MOHANTY	VS MANOJ KUMAR MOHANTY	() // BERHAMPUR TOWN /192 /2022
502	ABLAPL/0009007/2022	VS STATE OF ODISHA BHARATI	VS KISHORE KUMAR MISHRA	() // BERHAMPUR TOWN /192 /2022
		VS STATE OF ODISHA	VS	() //

# ORISSA HIGH COURT

MISC CASES FILED on :25/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	18/2022 CRP/15/2022	UCO BANK, ROURKELA BRANCH.SECTOR 19-MP	SUBRAT MISHRA
2	19/2022 CRP/5/2022	NU VISTA LTD.-MP	MOHIT AGARWAL
3	20/2022 CRP/4/2022	NU VISTA LTD.-MP	MOHIT AGARWAL
4	30/2022 RFA/2/2022	DIRECTOR OF FISHERIES, ORISSA-MP	BIBEKANANDA BHUYAN
5	30/2022 RFA/2/2022	DIRECTOR OF FISHERIES, ORISSA-MP	BIBEKANANDA BHUYAN
6	36/2022 SAO/8/2022	BASANTI MOHANTY-MP	DWARIKA PRASAD MOHANTY
7	36/2022 SAO/8/2022	BASANTI MOHANTY-MP	DWARIKA PRASAD MOHANTY
8	136/2022 CMAPL/92/2022	BIKASH PARIDA-MP	ADV.
9	137/2022 CMAPL/305/2022	RAJENDRA PRASAD PANDA-MP	ADV.
10	138/2022 CMAPL/306/2022	BISHNU CHARAN NAYAK-MP	ADV.
11	145/2022 SA/294/1983	DAMODAR-MP	M/S.Y.S.N.MURTY
12	158/2022 MATA/144/2022	SUREIYA KHATUN RUHI-MP	RAMESH AGARWAL
13	159/2022 MATA/145/2022	KABITA DAS-MP	KRUSHNA CHANDRA DASH
14	177/2022 RVWPET/169/2022	BADRI NARAYAN RAY-MP	BIJAYA KUMAR BEHERA I
15	178/2022 RVWPET/168/2022	SASHI BHUSAN PARIDA-MP	BIREN SANKAR TRIPATHY
16	193/2022 CONTC/2357/2022	KALANDI CHARAN NATH-MP	ADV
17	221/2022 RPFAM/160/2022	RAKESH BEHERA-MP	BASUDEV PUJARI
18	222/2022 RPFAM/161/2022	GAJENDRA KUMAR DASH-MP	BIJAY KUMAR MISHRA
19	223/2022 RPFAM/261/2017	ISWAR CH.NAYAK-MP	MR.AMITAV TRIPATHY
20	255/2022 CRLMP/1499/2022	SANTOSH KUMAR AGARWALLA-MP	MALAYA KUMAR MISHRA
21	270/2022 WPC(OA)/661/2016	SANATAN PRADHAN-MP	
22	271/2022 WPC(OA)/661/2016	SANATAN PRADHAN-MP	
23	271/2022 WPC(OA)/661/2016	SANATAN PRADHAN-MP	
24	272/2022 WPC(OA)/661/2016	SANATAN PRADHAN-MP	
25	273/2022 WPC(OA)/1135/2016	PAILOT DHAL-MP	M.MOHAPATRA
26	274/2022	ANANDA SHANKAR PATI-MP	

27	WPC(OA)/662/2016 275/2022	ANANDA SHANKAR PATI-MP	
28	WPC(OA)/662/2016 276/2022	ANANDA SHANKAR PATI-MP	
29	WPC(OA)/662/2016 302/2022	BHAGYABATI BEHERA-MP	MD. RIAZ
30	TRP(C)/270/2022 303/2022	SONAM SALIA DAS-MP	ASHOK KUMAR SAHOO
31	TRP(C)/271/2022 304/2022	JANAKI RANA-MP	SANJIB KUMAR BHANJADEO
32	TRP(C)/272/2022 305/2022	MAHENDRA KU.MAHARANA-MP	AMIYA KUMAR MOHANTY(A)
33	TRP(C)/311/2019 423/2022	TULASI PRADHAN-MP	
34	FAO/329/2020 424/2022	MANAGER LEGAL, M/S. TATA AIG G.I.CO. LTD.-MP	ADAM ALI KHAN
35	FAO/40/2022 425/2022	MANAGER LEGAL, M/S. FUTURE GENERALI INDIA INSURANCE CO. LTD.-MP	ADAM ALI KHAN
36	FAO/265/2022 426/2022	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
37	FAO/223/2022 427/2022	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
38	FAO/242/2022 428/2022	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
39	FAO/223/2022 429/2022	D.M,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SUBRAT SATPATHY
40	FAO/259/2022 456/2022	SARALA KUMARI PATRO-MP	PRASANNA KUMAR MISHRA
41	CRLREV/334/2022 457/2022	SARALA KUMARI PATRO-MP	PRASANNA KUMAR MISHRA
42	CRLREV/335/2022 458/2022	NARAYAN PRASAD MOHANTY-MP	PRASANTA KUMAR SAHOO
43	CRLREV/337/2022 459/2022	NARAYAN PRASAD MOHANTY-MP	PRASANTA KUMAR SAHOO
44	CRLREV/337/2022 460/2022	NARAYAN PRASAD MOHANTY-MP	PRASANTA KUMAR SAHOO
45	CRLREV/337/2022 461/2022	NARAYAN PRASAD MOHANTY-MP	PRASANTA KUMAR SAHOO
46	CRLREV/338/2022 719/2022	BIRANCHI NARAYAN DASH-MP	SAROJ KUMAR PADHY
47	WPC(OAC)/985/2016 720/2022	DR.MINATI SAHOO-MP	M/S S.DAS
48	WPC(OAC)/1041/2016 721/2022	JAYANTA KUMAR BEHERA-MP	M/S B.K. MOHANTY
49	WPC(OAC)/2796/2013 722/2022	GANESWAR CHOUDHURY-MP	
50	WPC(OAC)/2796/2013 723/2022	GANESWAR CHOUDHURY-MP	
51	WPC(OAC)/1119/2016 724/2022	JYOTISH BEHERA-MP	K.K.SWAIN
52	CMP/627/2021 724/2022	PRANATI JENA-MP	AUROVINDA MOHANTY
53	WPC(OAC)/2604/2018 725/2022	GOURANGA CHARAN MUNDA-MP	M/S L.K. MOHANTY
54	CMP/655/2022 726/2022	M/S SASU BAHU SALT FACTORY, BALASORE-MP	UMESH CHANDRA PATNAIK
55	CMP/1144/2019 727/2022	MAHENDRA KUMAR MOHARANA-MP	M/S.MAHESWAR MOHANTY
56	CMP/658/2022 744/2022	SUDARSHAN BEHERA-MP	MAHESWAR MOHANTY
57	MACA/13/2020 745/2022	THE MANAGER(LEGAL),IFFCO-TOKIO G.I. CO. LTD-MP	ADAM ALI KHAN
	MACA/629/2019	NIRUPAMA RATH@MOHAPATRA-MP	

58	746/2022 MACA/341/2022	D.M.,NEW INDIA ASSURANCE COMPANY LTD.-MP	SUDEEP KUMAR SARANGI
59	747/2022 MACA/365/2022	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO	GOPAL CHANDRA SAMANTARAY
60	748/2022 MACA/365/2022	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO	GOPAL CHANDRA SAMANTARAY
61	749/2022 MACA/366/2022	BISHNUPRIYA GOUDA-MP	PRADEEP KUMAR MISHRA
62	750/2022 MACA/367/2022	DUMUNI MURMU-MP	PRADEEP KUMAR MISHRA
63	751/2022 MACA/367/2022	DUMUNI MURMU-MP	PRADEEP KUMAR MISHRA
64	752/2022 MACA/370/2022	D.M.(LEGAL) M/S. ORIENTAL INSURANCE CO. L.T.D-MP	PRASANTA KUMAR MAHALI
65	753/2022 MACA/1206/2018	DIVISIONAL MANAGER,M/S.UNITED INDIA INSURANCE CO	ANIL KUMAR SINHA
66	754/2022 MACA/371/2022	PIYALI BOSE @ DUTTA-MP	DEBASISH PATNAIK
67	755/2022 MACA/372/2022	M/S. ORIENTAL INSURANCE CO. LTD.-MP	PABITRA KUMAR NAYAK
68	757/2022 MACA/330/2022	THE SR. DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO	SUBRATA PATPATHY
69	783/2022 RSA/165/2022	DEVI PRASAD SAHU-MP	KSHIRODA KUMAR ROUT
70	784/2022 RSA/172/2022	ROHIT NIAL @ HARIJAN-MP	UPENDRA KUMAR SAMAL
71	785/2022 RSA/65/2013	SABITA SAMANTARAY-MP	BINAYAK PRASAD MOHANTY
72	786/2022 RSA/6/2022	CHANDRAMA BAG-MP	KOUSIK ANANDA GURU
73	909/2022 ABLAPL/5913/2022	RABI DORA-MP	
74	910/2022 ABLAPL/6911/2022	MANORANJAN SINGH DEO-MP	
75	911/2022 ABLAPL/7557/2022	DASARATHI BEHURA-MP	
76	912/2022 ABLAPL/7267/2022	UMAKANTA BAITHA-MP	
77	913/2022 ABLAPL/6697/2022	NIRMAL BAITHA-MP	
78	914/2022 ABLAPL/7566/2022	AJIT ROUT-MP	
79	915/2022 ABLAPL/8912/2022	DIBYAKANTA NAYAK @ DIBYA-MP	UMARANI PANDA
80	916/2022 ABLAPL/6896/2022	SASHIKANTA @ KISHOR CHANDRA SAHOO-MP	
81	917/2022 ABLAPL/7241/2022	BHAGABAN SENAPATI-MP	
82	918/2022 ABLAPL/3327/2022	SANATAN PANDA-MP	
83	919/2022 ABLAPL/7488/2022	MANOJ DAS-MP	
84	920/2022 ABLAPL/2058/2021	GADADHAR SAHOO-MP	
85	921/2022 ABLAPL/3159/2022	SANTA@ SANTOSH MOHAPATRA-MP	
86	922/2022 ABLAPL/6768/2022	AGASTI PRADHAN-MP	
87	923/2022 ABLAPL/7284/2022	ADIKANDA DEY-MP	
88	924/2022 ABLAPL/3284/2021	BISWAJIT SAHOO @ GOVINDA-MP	
89	1129/2022	NAKUL SINGH-MP	M/S. TUSAR KU.MISHRA



90	CRLA/67/2015 1130/2022 CRLA/574/2022	MEGHANANDA SAHU@MEGHANADA-MP	ANIRUDHA DAS
91	1131/2022 CRLA/586/2022	TARINI PRADHANI-MP	DIPTI RANJAN BHOKTA
92	1132/2022 CRLA/586/2022	TARINI PRADHANI-MP	DIPTI RANJAN BHOKTA
93	1133/2022 CRLA/586/2022	TARINI PRADHANI-MP	DIPTI RANJAN BHOKTA
94	1134/2022 CRLA/784/2021	ALOK SAMANTARAY-MP	
95	1305/2022 BLAPL/6016/2022	KEDARNATH JENA @ PARABASIA-MP	JAYADEBA BEHERA
96	1306/2022 BLAPL/6924/2022	SARFARAZ @ SARFAAZ KHAN-MP	IQBAL SHABIYA
97	1307/2022 BLAPL/85/2022	RABINDRA SENAPATI-MP	RAJIB LOCHAN PATTNAIK
98	1308/2022 BLAPL/658/2022	RAJU BISWAS-MP	A.K.SAHOO M/S.R.L.PATTNAIK M.NANDY
99	1309/2022 BLAPL/7063/2022	PANKAJ LOCHAN PRADHAN-MP	SATRUGHNA DASH(A)
100	1310/2022 BLAPL/9395/2021	KALU @ SUKANTA DAS-MP	M/S.A.R.NAYAK P.K.DAS S.PARIDA
101	1311/2022 BLAPL/5016/2022	DEBASISH PRASAD RAY-MP	SANJIB KUMAR BHANJADEO
102	1312/2022 BLAPL/10950/2021	PRAMOD KUMAR GURU-MP	SANJIB KUMAR BHANJADEO
103	1313/2022 BLAPL/5017/2022	BITU KANHAR-MP	SANJIB KUMAR BHANJADEO
104	1314/2022 BLAPL/4593/2022	ARUP DAS ADHIKARI-MP	MANOJ KUMAR MALLICK
105	1315/2022 BLAPL/523/2022	SEIKH SAMMATULLAH-MP	BIBHU PRASAD DAS, A.R.PANDA
106	1316/2022 BLAPL/6709/2022	PREM KUMAR AGARWAL-MP	SOUMYA RANJAN MOHANTY
107	1317/2022 BLAPL/5916/2022	GUDDA GOCHHAYAT-MP	SUBASH CHANDRA MOHANTY
108	1594/2022 CRLMC/1281/2021	DILAR MOHALLICK-MP	SUBRAT KUMAR NAYAK (3)
109	1595/2022 CRLMC/2013/2022	BINOD KUMAR PALEI-MP	MANAS KUMAR SWAIN
110	1596/2022 CRLMC/2015/2022	GHASIRAM AGRAWAL-MP	HEMANT KUMAR MUND
111	1597/2022 CRLMC/2016/2022	RASHMI RANJAN DAS-MP	HEMANT KUMAR MUND
112	1598/2022 CRLMC/1539/2022	MANORAMA SINGH-MP	PRAVASHA PUJAREE PARIDA
113	1599/2022 CRLMC/2017/2022	HRUDANANDA NAIK@PRINCE-MP	ARIJEET MISHRA
114	1600/2022 CRLMC/556/2018	JHUNULATA BEJ-MP	
115	1601/2022 CRLMC/132/2022	HEMENDRA NATH MOHANTY@HEMENDRA MOHANTY-MP	PARSANTA KUMAR DAS
116	1602/2022 CRLMC/2020/2022	SARAT KUMAR JENA-MP	SATRUGHNA DASH
117	1603/2022 CRLMC/2023/2022	BHOLANATH AMANATYA-MP	MAHES DAS
118	1604/2022 CRLMC/2025/2022	SUREN KUMAR JENA-MP	DEBASIS TRIPATHY
119	1605/2022 CRLMC/2026/2022	PRAKASH CHANDRA SWAIN-MP	DEBASIS TRIPATHY
120	1606/2022 CRLMC/2027/2022	JAMESWAR NATH SHARMA-MP	RABINARAYAN MOHANTY

121	1607/2022 CRLMC/2028/2022	JEMESWAR NATH SHARMA-MP	RABINARAYAN MOHANTY
122	1608/2022 CRLMC/2029/2022	JIBAN JYOTI PANDA-MP	DURGADATTA MOHAPATRA
123	1609/2022 CRLMC/2031/2022	BARUN KUMAR DAS-MP	ANJAN KUMAR BISWAL
124	1610/2022 CRLMC/2032/2022	BIBHU PRASAD KAR-MP	SATYABRATA DASH
125	1611/2022 CRLMC/2034/2022	BIRENDRA KUMAR MALLICK-MP	SANJIB KUMAR BHANJADEO
126	1612/2022 CRLMC/2037/2022	MANTU KISKU-MP	PRAVASH CHANDRA JENA
127	1613/2022 CRLMC/2038/2022	NITYANANDA PANIGRAHI-MP	PRAVASH CHANDRA JENA
128	2447/2022 WA/479/2019	D.G.,C.I.S.F.,NEW DELHI-MP	BABITA SAHU,C.G.C.,UNION OF INDIA(O.H.C.), S.MOH
129	2448/2022 WA/987/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, AGA
130	2449/2022 WA/987/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, AGA
131	2450/2022 WA/987/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, AGA
132	9887/2022 WP(C)/18522/2022	SUBHASINI KUMARI PALO-MP	BIPIN KUMAR NAYAK
133	9888/2022 WP(C)/10251/2022	RAMAKANTA SWAIN-MP	BHABANI PRASASD MOHANTY
134	9889/2022 WP(C)/18528/2022	DAMBARUDHAR RAULA-MP	RAMA KRISHNA BISOI
135	9890/2022 WP(C)/6299/2015	SHIVSANKAR MOHANTY-MP	SHIVSANKAR MOHANTY
136	9891/2022 WP(C)/18536/2022	M/S BHADRA PRODUCTS-MP	NILAMADHAB BISOI
137	9892/2022 WP(C)/18543/2022	PURUSOTTAM BARIK-MP	APARESH BHOI
138	9893/2022 WP(C)/18545/2022	KARTIK CHANDRA SWAIN-MP	SUKANTA KUMAR DALAI
139	9894/2022 WP(C)/17357/2022	JAYAKRUSHNA MANGARAJ-MP	ASHOK PATTANAIAK
140	9895/2022 WP(C)/9565/2012	GOURI BARIK and ANR.-MP	M/S.S.K.PATTANAIAK
141	9896/2022 WP(C)/17355/2022	SATYABAN BISWAL-MP	ASHOK PATTANAIAK
142	9897/2022 WP(C)/18548/2022	M/S. P.M. CONTRACTORS PVT. LTD., BBSR-MP	SUKANTA KUMAR DALAI
143	9898/2022 WP(C)/6308/2022	ASHOK KUMAR RATH-MP	TUSAR KUMAR MISHRA
144	9899/2022 WP(C)/18553/2022	THE EE (ELECT). TPWODL, JHARSUGUDA-MP	PRASANTA KUMAR TRIPATHY
145	9900/2022 WP(C)/18555/2022	MRUNAL KALO-MP	SRINIVAS MOHANTY
146	9901/2022 WP(C)/18557/2022	BIJAY KUMAR CHOUDHURY-MP	SRINIVAS MOHANTY
147	9902/2022 WP(C)/18559/2022	SIBA PRASAD SRICHANDAN-MP	PRAFULLA KUMAR RATH
148	9903/2022 WP(C)/3986/2020	BIJAYA KUMAR ACHARYA-MP	SUBRATA MISHRA
149	9904/2022 WP(C)/15855/2017	AMULYA KU.DAS-MP	M/S.SUBRATA MISHRA
150	9905/2022 WP(C)/18547/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
151	9906/2022 WP(C)/18563/2022	SHAKTI PRASAD KAR-MP	KIRTITA BANERJEE
152	9907/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.

153	WP(C)/18547/2022 9908/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
154	WP(C)/18560/2022 9909/2022	BIRENDRA KUMAR JAISWAL-MP	ARUN KUMAR PATRA
155	WP(C)/18566/2022 9910/2022	BIJAN KUMAR PARIDA-MP	PRABODHA CH. NAYAK
156	WP(C)/16558/2022 9911/2022	DEBENDRA KUMAR SAHU-MP	KRISHNA CHANDRA SAHU
157	WP(C)/18569/2022 9912/2022	ARUP KUMAR MISHRA-MP	KRISHNA CHANDRA SAHU
158	WP(C)/18570/2022 9913/2022	MADHUSMITA MAHARANA-MP	BIJAYA KUMAR PATTANAIK
159	WP(C)/5417/2022 9914/2022	TRILOCHANA DAS-MP	PRAFULLA CHANDRA ACHARYA
160	WP(C)/18189/2022 9915/2022	M/S.GREWAL ASSOCIATES PVT.LTD.-MP	M/S.SANTANU KU.SARANGI
161	WP(C)/14556/2017 9916/2022	VISA STEEL LTD-MP	ANUPAM DASH
162	WP(C)/6352/2021 9917/2022	HARE KRUSHNA SETHY-MP	SRINIVAS MOHANTY
163	WP(C)/18572/2022 9918/2022	VISA STEEL LTD-MP	ANUPAM DASH
164	WP(C)/6352/2021 9919/2022	CHOUDHURY SANGRAM KESHARI MOHANTY-MP	
165	WP(C)/10191/2021 9920/2022	DILLIP KUMAR SWAIN-MP	ABHIRAM SWAIN
166	WP(C)/18577/2022 9921/2022	RANJITA PRADHAN-MP	MOHENDRA KUMAR MOHAPATRO
167	WP(C)/18581/2022 9922/2022	SIDHESWAR ROUT @ BIDYADHAR ROUT-MP	BIDESH RANJAN BEHERA
168	WP(C)/18582/2022 9923/2022	AMIT SAHOO-MP	SATYA RANJAN PATI
169	WP(C)/16810/2022 9924/2022	DURYODHAN PATRA-MP	BIKRAM PRATAP DAS
170	WP(C)/18583/2022 9925/2022	BHUBANI SAHU-MP	ARJUNA CHARANA BEHERA
171	WP(C)/18586/2022 9926/2022	MANORANJAN BISWAL-MP	M/S.BABITA KUMARI PATTNAIK
172	WP(C)/6844/2018 9927/2022	SARTHAK KUMAR-MP	BHAWANI SANKAR PANIGRAHI
173	WP(C)/18589/2022 9928/2022	DR. SAIRUDRA SRICHANDAN PUHAN-MP	AVIJIT MISHRA
174	WP(C)/18591/2022 9929/2022	DINABANDHU DAS-MP	S.D.DAS
175	WP(C)/23877/2021 9930/2022	RASTRIYA GRAMANCHAL SEBA SAMITI-MP	M/S.S.D.DAS
176	WP(C)/26393/2019 9931/2022	CHARULATA DIDHAR-MP	SANGRAM KUMAR SINGH
177	WP(C)/18593/2022 9932/2022	SUCHISMITA DASH-MP	BIKRAM KISHORE NAYAK
178	WP(C)/2601/2022 9933/2022	RASMITA KUMARI PADHY-MP	SANGRAM KUMAR SINGH
179	WP(C)/18594/2022 9934/2022	USHA DEVI-MP	SANGRAM KUMAR SINGH
180	WP(C)/18595/2022 9935/2022	DAITARI MALLICK-MP	SANGRAM KUMAR SINGH
181	WP(C)/18596/2022 9936/2022	SATYASHREE PATNAIK-MP	PRABHU PRASANNA BEHERA
182	WP(C)/18121/2022 9937/2022	SATYASHREE PATNAIK-MP	PRABHU PRASANNA BEHERA
183	WP(C)/18121/2022 9938/2022	MAMATARANI DAS-MP	SANGRAM KUMAR SINGH
	WP(C)/18597/2022		

184	9939/2022 WP(C)/18599/2022	RAGHUNATH BEHERA-MP	SANGRAM KUMAR SINGH
185	9940/2022 WP(C)/18598/2022	SANDHYARANI GIRI-MP	SANGRAM KUMAR SINGH
186	9941/2022 WP(C)/18600/2022	BHAGYALATA BEHERA-MP	SANGRAM KUMAR SINGH
187	9942/2022 WP(C)/18601/2022	MARUTI ROUT-MP	SUBRAT KUMAR KAR
188	9943/2022 WP(C)/18604/2022	DR. ARUN KUMAR RATH-MP	DINESH KUMAR PANDA
189	9944/2022 WP(C)/18604/2022	DR. ARUN KUMAR RATH-MP	DINESH KUMAR PANDA
190	9945/2022 WP(C)/10259/2020	NETRANANDA BAG-MP	LAXMAN PRADHAN
191	9946/2022 WP(C)/18606/2022	ASHOK KUMAR SAHOO-MP	MANMAYA KUMAR DASH
192	9947/2022 WP(C)/18609/2022	BABITA GIRI-MP	PARTHA SARATHI NAYAK
193	9948/2022 WP(C)/7211/2012	GANESH PR.SAHA-MP	M/S.UPENDRA KU.SAMAL
194	9949/2022 WP(C)/18307/2022	M/S EMAAR PLAZA-MP	PRAFULLA KUMAR RATH
195	9950/2022 WP(C)/18613/2022	DEBASISH NAYAK-MP	PRAFULLA KUMAR RATH
196	9951/2022 WP(C)/18616/2022	SAROJINI MALLICK-MP	SYAMALENDU PATTNAIK
197	9952/2022 WP(C)/24135/2021	JYOTSNARANI SAHOO @ BISWAL-MP	UMAKANT SAHOO
198	9953/2022 WP(C)/7912/2010	SUNIL KU.MOHANTY-MP	M/S.UMAKANT SAHOO
199	9954/2022 WP(C)/17142/2022	KALYANI PATTANAIAK-MP	
200	9955/2022 WP(C)/16558/2022	BIJAN KUMAR PARIDA-MP	PRABODHA CH. NAYAK
201	9956/2022 WP(C)/16324/2018	G.SATYANARAYAN-MP	MOHIT PRASANT KHAJANCHI
202	9957/2022 WP(C)/21693/2012	RABINARAYAN SAHOO-MP	
203	9958/2022 WP(C)/18618/2022	TRINATH PATRO @ TRISHA-MP	OMKAR DEVDAS
204	9959/2022 WP(C)/13267/2021	JUGUNU NAIK-MP	BIMBISAR DASH
205	9960/2022 WP(C)/18627/2022	BAIDHAR BAL-MP	BRUNDABAN ROUT
206	9961/2022 WP(C)/7485/2022	M/S. HINDUSTAN BUILDERS-MP	SUKANTA KUMAR DALAI
207	9962/2022 WP(C)/3374/2022	DR. MAMATA MANJARI PANDA-MP	MR PRADIPTA KUMAR MOHANTY,M/S.PRONOY MOH
208	9963/2022 WP(C)/18632/2022	MD, ODISHA STATE CO OPERATIVE BANK LTD. BBSR-MIKALI PRASAD NANDA	
209	9964/2022 WP(C)/16851/2022	RAJASHREE NAYAK-MP	BHABANI SANKAR TRIPATHY (1)
210	9965/2022 WP(C)/3978/2022	ASHOK KUMAR MOHANTY-MP	DR. TAHALI CHARAN MOHANTY
211	9966/2022 WP(C)/18634/2022	PRASANT NARAYAN ROURTRAY-MP	SUBASH CHANDRA PUSPALAKA
212	9967/2022 WP(C)/18636/2022	GITISHREE PATRO-MP	PRITY SHAW
213	9968/2022 WP(C)/18637/2022	HEMALATA MALLICK-MP	SUBASH CHANDRA PUSPALAKA
214	9969/2022 WP(C)/3392/2022	MAHAMMAD MUKHTAR ALLI-MP	UMAKANT SAHOO
215	9970/2022	SUCHISMITA MALLICK-MP	SUSANTA KUMAR BARAL

216	WP(C)/18642/2022 9971/2022	PRAFULLA KUMAR TRIPATHY-MP	SADASIVA PATRA 1
217	WP(C)/18643/2022 9972/2022	SANTOSH KUMAR SAHOO-MP	KUNAL KUMAR SWAIN
218	WP(C)/18644/2022 9973/2022	M/S. NAYAK DISTRIBUTORS, JAJPUR-MP	SUKANTA KUMAR DALAI
219	WP(C)/18645/2022 9974/2022	MAKBUL SAHA-MP	M/S.MIRRA GHOSE
220	WP(C)/13712/2014 9975/2022	DR. JAMI TEJASWINI-MP	AVIJIT MISHRA
221	WP(C)/18654/2022 9976/2022	LAXMIMANI MAHALIK-MP	BIJAYA KUMAR MISHRA
222	WP(C)/26028/2019 9977/2022	LAXMIMANI MAHALIK-MP	M/S.NIRANJAN LENKA
223	WP(C)/26028/2019 9978/2022	RAMESH CHANDRA MOHANTY-MP	SHISHIR KUMAR ROUTRAY
224	WP(C)/16037/2021 9979/2022	ARUN KUMAR NANDA-MP	SHISHIR KUMAR ROUTRAY
225	WP(C)/16038/2021 9980/2022	ASHIS KUMAR MAHAPATRA-MP	SHISHIR KUMAR MOHAPATRA
226	WP(C)/16039/2021 9981/2022	BASANT KUMAR SAHOO-MP	SHISHIR KUMAR ROTURAY
227	WP(C)/16040/2021 9982/2022	JOGENDRANATH DANDSENA-MP	DURGESH NARAYAN RATH
228	WP(C)/17047/2022 9983/2022	GLP DEVELOPERS LTD-MP	SUSANTA KUMAR JETHY
229	WP(C)/14492/2021 9984/2022	RAMESH CHANDRA SAHUKAR-MP	ANURAG PATI
230	WP(C)/18665/2022 9985/2022	GLP DEVELOPERS LTD-MP	MANOJ VERMA
231	WP(C)/14492/2021 9986/2022	BARNALI PATNAIK-MP	
232	WP(C)/33902/2021 9987/2022	SAROJINI PANIGRAHI-MP	MR.RABINDRA K. SAHOO
233	WP(C)/5468/2011 9988/2022	SINGRAY MARANDI-MP	ALOK KUMAR PANDA
234	WP(C)/19522/2020 9989/2022	ADITYA NAYAK-MP	SEPHALEE DAS
235	WP(C)/18278/2022 9990/2022	RATNAKAR SUTAR-MP	KISHORE CHANDRA RAJGURUMOHAPATRA
236	WP(C)/18671/2022 9991/2022	M/S MIDAS BOTTLING PVT. LTD.,BBSR-MP	SOUMYA RANJAN MOHANTY
237	WP(C)/18295/2022 9992/2022	M/S. JAGADAMBA APPARELS, CUTTACK-MP	TUSHAR KANTI SATAPATHY
238	WP(C)/18675/2022 9993/2022	M/S. JAGADAMBA APPARELS, CUTTACK-MP	TUSHAR KANTI SATAPATHY
239	WP(C)/18675/2022 9994/2022	SUJIT BOSE-MP	BIPLAB KUMAR DASH
240	WP(C)/14633/2022 9995/2022	M/S. KOMAL TEXTILES, CUTTACK-MP	TUSHAR KANTI SATAPATHY
241	WP(C)/18676/2022 9996/2022	M/S. KOMAL TEXTILES, CUTTACK-MP	TUSHAR KANTI SATAPATHY
242	WP(C)/18676/2022 9997/2022	KHALI CHARAN PRADHAN-MP	SHASHI BHUSAN JENA
243	WP(C)/18682/2022 9998/2022	LOHIT KUMAR MANGARAJ-MP	MANOJ VERMA
244	WP(C)/18692/2022 9999/2022	PREMANANDA PANDIT-MP	BHABANI SANKAR TRIPATHY 1
245	WP(C)/18696/2022 10000/2022	MAHESH PRASAD PANI-MP	CHANDRAKANTA NAYAK
246	WP(C)/14085/2021 10001/2022	ANITYA KUMAR MOHANTY-MP	BHABANI SANKAR TRIPATHY 1
	WP(C)/18697/2022		